

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2012

Dated : 20th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Manish Tiwari for R.1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **04.04.2013.**

(V.J. Talwar)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson